

(b) if so, the action proposed to be taken to speed up the work without delay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). The alignment for the Calicut bye-pass has been approved and an estimate for Rs. 3.24 lakhs has been sanctioned for carrying out investigatory work for bridges. Further proposal for land acquisition for Phase-I is under examination.

**Construction of airport in Lakshadweep islands**

3565. SHRI P.A. ANTONY : Will the Minister of TRANSPORT be pleased to state :

(a) whether there is any proposal to set up an airport in Lakshadweep islands ;

(b) whether the site has been located ; and

(c) when is the construction work likely to be started ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). A proposal for construction of an airport at Agatti island in Lakshadweep is under consideration.

(c) As soon as the project is approved of by the competent authority.

**Scheme for welfare and protection of distressed and exploited women and children**

3566. SHRI RADHAKANTA DIGAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any Central scheme has been introduced for the welfare and protection of distressed and exploited women and children ;

(b) if so, the names of the States where such scheme has been introduced ; and

(c) the details of such schemes ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) : (a) No Central Scheme has recently been introduced. However, a Centrally Sponsored Scheme was introduced in 1977-78 for giving assistance to voluntary agencies for setting up women's training centres for the economic rehabilitation of women in distress by giving them training. Assistance is also given to their dependent children.

Similarly a Centrally Sponsored Scheme for the Welfare of Children in need of care & protection was launched in 1974-75 to provide shelter, education, and welfare services to abandoned, neglected, orphaned and homeless children.

(b) No State-wise allocations are made. Projects are sanctioned as and when proposals are received from Voluntary Organisations with the recommendations of the State Governments.

(c) The question does not arise.

**Taking over of Rajendra Memorial Institute, Patna by ICMR**

3567. SHRI C.P. THAKUR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Rajendra Memorial Institute, Patna was taken over by the Indian Council of Medical Research long back ; and

(b) if so, what steps have been taken to improve the working of this institute ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) The Indian Council of Medical Research, an autonomous organisation under the Ministry of Health and Family Welfare, took over Rajendra Memorial Institute, Patna on 1.4.1981.

(b) After the taking over of the Institute by the ICMR, its scientific activities have been re-organized in various disciplines. Several sophisticated instruments/equipment have been purchased for augmenting research activities keeping in view the latest technology for diagnostic purposes. The budget allocation which was Rs. 10.00 lakhs in the year 1981-82 has gone up to Rs. 51.25 lakhs in 1985-86.

The staff of the Institute have job security and enjoy provident funds benefits. The promotional avenues of the scientific/technical and administrative staff have increased, since several additional posts have been created to cope with the increased research activities.

**Dispute between management and employees of Centaur Hotel, New Delhi**

3568. SHRI NARAYAN CHOUBEY : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that a dispute between the management of Centaur Hotel, New Delhi and its employees has been pending for sometime ;

(b) if so, what are the demands of the employees ;

(c) the action taken to redress their grievances ;

(d) whether the management has engaged the services of a private detective agency for security purposes ; and

(e) if so, the annual expenses incurred thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). The employees of Centaur Hotel, Delhi Airport, New Delhi raised the following demands in December, 1985 and gave a notice to the management for settling the demands within a period of two weeks from 19th December, 1985 :

(i) Payment of bonus for the year 1984-85 or ex-gratia in lieu of

minimum bonus 8.33%.

(ii) Distribution among staff of 15% of the service charge collection retained by the management towards breakages/losses of crockery, cutlery, linen, etc.

(iii) Enquiring into corruption charges pointed out by the Union.

(c) The matter relating to payment of bonus for 1984-85 and distribution of 15% of the service charge collection retained by the management has already been referred for adjudication. As regards corruption charges, the matter has been referred to Air India's Vigilance Department for investigation.

(d) Yes, Sir. The services of a private party are utilised for security purposes for the Hotel.

(e) The annual expenditure is about Rs. 3.68 lakhs approximately. During the strike period in January 1986, services of another private security agency were utilised for strengthening the security arrangements and to safeguard the Corporation's property. The additional expenditure on this account would come to Rs. 1.50 lakhs approximately.

**Assistance to shipping lines operating on West Coast of India-U.K. and Continent route**

3569. DR. B.L. SHAIKESH : Will the Minister of TRANSPORT be pleased to state :

(a) whether shipping companies operating on the West Coast of India, U.K. and Continent route on a liner basis are being discontinuation of their services if some immediate steps towards rationalisation of their services are not taken by the operators themselves ;

(b) if so, the action initiated by Government in this regard to save the Indian shipping Lines, which are already in distress owing to the present sluggish growth in trade and shipping tonnage ; and